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Title: Introduction of the Special Marriage (Amendment) Bill, 2015 (Amendment Of Section 5) (motion adopted).

SHRI RABINDRA KUMAR JENA (BALASORE): I beg to move for leave to introduce a Bill further to amend the Special Marriage Act, 1954.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Special Marriage Act, 1954."

*The motion was adopted.*

SHRI RABINDRA KUMAR JENA: I introduce the Bill.

HON. DEPUTY SPEAKER: Item No. 33, Shrimati Darshana Vikram Jardosh. Not present.

Item No. 34, Shrimati Darshana Vikram Jardosh. Not present.

**15.42 ½ hrs**